

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. 2 in Petition(s) for Special Leave to Appeal (Civil)
No(s).35242/2013

(From the judgement and order dated 29/04/2013 in CMWP No.35038/2012 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

(With appln(s) for modification of Court's Order and office report)

Date: 14/03/2014 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. Amit Wadhwa, Adv.
Mr. Amit K. Srivastava, Adv.
for Dr. Vinod Kumar Tewari, Adv. (N.P.)

For Respondent(s) Mr. Anjani Kumar Singh, Adv.
Mr. Gaurav Dhama, Adv.
Mr. Samir Ali Khan, Adv.

UPON hearing counsel the Court made the following
O R D E R

This is an application for modification of the order of this Court
dated 01.11.2013.

Looking at the averments made in the application, we find no reason
to entertain this Interlocutory Application, which is, accordingly,
dismissed.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Assistant Registrar

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